

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-05/2007/9450/A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nogen Senabaya Deori,
District & Sessions Judge,
Udalguri.

Dated Guwahati the 19th September, 2024

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(U) 6074 dtd. 13.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 15.09.2024 till the morning of 17.09.2024**, as prayed for. The Civil Judge (Sr. Div.) cum Assistant Sessions Judge, Udalguri, in her absence, the Chief Judicial Magistrate, Udalguri, and in his absence, the in-charge of Chief Judicial Magistrate, Udalguri shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2007/9451-9452A, dated , 19-09-24

Copy to:

1. The Chief Judicial Magistrate, Udalguri.
2. The Project Manager, Gauhati High Court.

Sd/-

JT. REGISTRAR (VIGILANCE)

Sd/-